

श्री अमरजीत जी
11/2/26

Declaration of Assets and Liabilities

Year 2025-2026

I, **VIJAY KUMAR GOND**, Son of **LATE BHAGELU RAM**, aged **47**, years, belonging to Bihar Legislative Assembly, Patna Service and presently working as **ASSISTANT SECTION OFFICER** of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			MANISHA KUMARI	GARIMA KUMARI	SANSKAR KUMAR	
(i)	Cash	15,000/-	15,500/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, BIHAR VIDHAN MANDAL, PATNA RS. 81,473/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC 3462X2=6924/- LIC 11009/- PPF SBI 3,52,599/-	Postal SB (Joint Account Rs.-5,212/- RD Postal Saving Rs.-1000/- Per month Postal Mahila Samman Yojna Rs.-70,000/-	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	HONDA CB TRIGGER 2014 BR-24N 7044 Tata Curvv BR01JA4572	NIL	NIL	NIL	NIL
(vi)	Jewelry (give details of weight and value)	Gold 100 gm.	Gold 205 gm. Silver 1010 gm	Gold 30 gm. Silver 500 gm	NIL	NIL
(vii)	Other assets, such as values of claims / interests	T.V, FREEZE, AC, WASHING MACHINE OTHER	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Vijay Kumar Gond.

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B. Details of Immovable assets:-

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NEURA DANAPUR, PATNA 2041 SQ.Fit., VARANASI (UP) 2010 SQ.Fit	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11-02-2026
(a)	(i) Loans from Banks	Car Loan SBI, Bihar Vidhan Mandal Branch, Patna	Rs.- 3,74,045/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL

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(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No.- AXGPG5479A	NIL
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
(iv) Property Tax	NIL	NIL

C. Personal Detail:-

GPF/CPF/PRAN No. :- **PTS/BLA-1315**

Gender :- **M** (M/F)

Date of Birth :- **01 / 01 / 1979**

Class/Group :- **B** (A/B/C)

Cadre :- **Bihar Legislative Assembly Secretariat Service**

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- **ROHTAS**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : *Vijay Kumar Gond*

Name of Employee : VIJAY KUMAR GOND

Designation : Assistant Section Officer

Department : Bihar Legislative Assembly

Place: PATNA

Date: .. 11.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.